

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 14.08.2020

**THROUGH VIDEO CONFERENCING**

**CAUSE LIST**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

| CP/CA No.                | Purpose               | Sec                          | Name of Petitioner | Petitioner Advocate | Name of Respondent | Respondent Advocate  |
|--------------------------|-----------------------|------------------------------|--------------------|---------------------|--------------------|----------------------|
| CP(IB)No.<br>101/BB/2018 | For hearing<br>- CIRP | Sec 9 of<br>I&B code<br>2016 | R N<br>Manohar     | Agraa Legal         | GCL Pvt Ltd        | S. Shivaswamy,<br>RP |

ADVOCATE FOR PETITIONER/s: *Abhijit Atur*

ADVOCATE FOR RESPONDENT/s: *M.V Sudarshan, Liquidator*

**ORDER**

Heard Shri Abhijit Atur, learned Counsel for the Petitioner and Shri M.V.Sudarshan, learned Liquidator, through Video Conference.

Post the case on **30.09.2020**.

*[Signature]*  
**MEMBER (T)**

*[Signature]*  
**MEMBER (J)**

Shruthi

*[Signature]*